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Broadcast Engineering Consultants India Ltd. v. Rohit Ramesh Mehra, (Ashok Bhushan, Chairperson and Barun Mitra, Member (Technical)), [2025 SCC OnLine NCLAT 1717](#)

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- Abhishek Shukla v. Bajrang Road Lines*, (Arun Kumar Tyagi, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5407](#)
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- Abhishek Shukla v. Bundelkhand Rocks*, (Arun Kumar Tyagi, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5410](#)
- Abhishek Shukla v. Bundelkhand Rocks*, (Arun Kumar Tyagi, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5411](#)
- Abhishek Shukla v. Disha Enterprises*, (Arun Kumar Tyagi, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5414](#)
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- Chennai lake contaminated with "Forever Chemicals" linked to cancer & liver damage v. Water Resources Department*, (Pushpa Sathyanarayana, Member (Judicial) and Dr Arun Kumar Verma, Member (Expert)), [2024 SCC OnLine NGT 5576](#)
- Chennai Rains: Oil Companies Shocking Story v. Collector*, (Pushpa Sathyanarayana, Member (Judicial) and Dr Satyagopal Korlapati, Member (Expert)), [2024 SCC OnLine NGT 5595](#)
- Chetna Residents Welfare Assn. v. State (NCT of Delhi)*, (Prakash Shrivastava, Chairperson and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5244](#)
- Chhitar Chhawa v. State of M.P.*, (Sheo Kumar Singh, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5527](#)
- Chicalim Villagers Action Committee v. Environment & Ex-officio Joint Secry.*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5189](#)
- City & Industrial Development Corpn. of Maharashtra v. Navi Mumbai Environment Preservation Society*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5729](#)

- City & Industrial Development Corpn. of Maharashtra v. Navi Mumbai Env't. Preservation Society*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5728](#)
- Colva Civic & Consumer Forum v. Tonia Estate & Resorts (P) Ltd.*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5695](#)
- Contel (Welcomhotel Bella Vista) v. Haryana State Pollution Control Board*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5202](#)
- CRZ Violation in Coastal Area of Vishakapatnam v. Collector*, (Pushpa Sathyanarayana, Member (Judicial) and Dr Satyagopal Korlapati, Member (Expert)), [2024 SCC OnLine NGT 5558](#)
- Deepak Awasthi v. State of U.P.*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5425](#)
- Deepak Joshi v. State of U.P.*, (Arun Kumar Tyagi, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5529](#)
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- Deepti Gupta v. Ministry of Environment Forest & Climate Change*, (Arun Kumar Tyagi, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5622](#)
- Devidas Khatri v. State of Rajasthan*, (Sheo Kumar Singh, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5545](#)
- Devidas Khatri v. Union of India*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5387](#)
- Devvrat Bhardwaj v. State of U.P.*, (Arun Kumar Tyagi, Member (Judicial) and Dr Afroz Ahmad, Member (Expert)), [2024 SCC OnLine NGT 5260](#)
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- Dumping of Garbages at Rajiv Nagar v. Department of Environment*, (B. Amit Sthalekar, Member (Judicial) and Dr Arun Kumar Verma, Member (Expert)), [2024 SCC OnLine NGT 5258](#)
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- Federation of Rainbow Warriors v. Union of India*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5557](#)
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- Forward Foundation v. State of Karnataka*, (Pushpa Sathyanarayana, Member (Judicial) and Dr Satyagopal Korlapati, Member (Expert)), [2024 SCC OnLine NGT 5241](#)
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- Ganesh Borhade v. Union of India*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5626](#)
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- Ganga Heritage titled "Residential Plots in Haridwar few steps from Ganga River", In re*, (Prakash Shrivastava, Chairperson and Sudhir Agarwal, Member (Judicial) and Dr A. Senthil Vel, Member (Expert)), [2024 SCC OnLine NGT 5524](#)
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- Goa Foundation v. Union of India*, (Dinesh Kumar Singh, Member (Judicial) and Dr Vijay Kulkarni, Member (Expert)), [2024 SCC OnLine NGT 5556](#)
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